

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s).
17306-17308/2015

BROWN & SHARPE INC. (PRESENTLY KNOWN AS HEXAGON METROLOGY INC.)
Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR. Respondent(s)
(with interim relief and office report)

Date : 23/02/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Udit Naresh, Adv.
Ms. Kavita Jha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as last opportunity, is granted to both
the respondents for filing counter affidavit.

List again on 5.5.2016.

(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2016.02.23
17:06:56 IST
Reason: